## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-85(PB)/2017

IN THE MATTER OF:

Apollo Pipes Ltd. & Ors.

Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

:

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Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Mr. P. Nagesh, Mr. Suman Kumar,

Advocates

For the RD(NR) Delhi

Mr. Manish Raj, Company Prosecutor

For the OL, Delhi

Ms. Chetna Kandpal, Company Prosecutor

For SEBI

Mr. Anup Jain & Mr. Abhishek Baid,

Advocates

ORDER

Order reserved.

- Sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017 V. Sethi